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NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 21.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 192/14	TP 247/17	For final Hearing	237(A) (ii)	A. Vishwanath Vs. Innovative Themes Pvt. Ltd.

SL.	NAME (IN CAPITAL)			SIGNATURE
NO.	& PHONE NUMBER		REPRESENTATION TO WHOM	
1	hadeep Son	wah	Pestitioner	Som ist
<u>P</u>)		Hasti	Roc	Pro

Counsel for petitioner is present. He requested time for filing application in this case for amendment.

List it on 19.01.2017.

MEMBER (T)

MEMBER (J)